## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/37/2016

NAME OF THE PETITIONER(S)

: P. Duraiswamy and 2 others

NAME OF THE RESPONDENT(S)

: Coimbatore Vijay Machine Works Private Limited

& 5 others

UNDER SECTION

: 397/398

S.No.

Name (in Capital)

Represented by

Signature

1. R. VIDHYASHANKAR ( Coursel For R1, 3-6 R. ASHORKUNAR)

**ORDER** 

Matter is called. No representation on behalf of the Petitioner. Respondent present and submitted that mediation process is likely to be completed for which he prayed for time. At request, time is enlarged. Put up on 08.01.2018 at 10.30 A.M.

> -sd -MEMBER (JUDICIAL)

ghk